

(a) the value of the Homoeopathic medicines imported in the country during each of the last three years;

(b) the reasons for not manufacturing these medicines in the country; and

(c) the time by which these medicines are likely to be manufactured indigenously?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR):

(a) The C.I.F. value of the homoeopathic medicines imported into the country during the last three years is as under:

<i>year</i>	<i>C.I.F. value (in crores-approx.)</i>
1990-91	3.24
1991-92	5.05
1992-93	5.00

(b) A number of homoeopathic medicines are manufactured in the country. However import of homoeopathic medicines is allowed under the current Import Export Policy and are used *inter alia* as raw-material and to enable comparative evaluation of the indigenously manufactured homoeopathi preparations.

(c) In view of (a) and (b), does not arise.

[English]

Spread of AIDS

1813. SHRI GURUDAS KAMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether spread of AIDS may lead to tuberculosis and imminent epidemic;

(b) if so, the details thereof; and

(c) the preventive steps taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). The experiences in other countries indicate that the incidence of T.B. is increasing with the increase in HIV cases. Studies conducted at T.B. Research Centre, Madras and Bombay have also shown an increase-ed incidence of HIV infection in T.B. Patients. In 377 cases of full blown AIDS, 80.6 per cent of cases were found to be with tuberculosis infection.

(c) preventive action under contemplation are surveillance for prevalence of HIV infection in T.B. cases along with training for better clinical diagnosis and management of such cases. Besides the TB control programme is being strengthened to facilitate early detection and complete treatment to prevent transmission of infections.

Import of Medical Equipments

1814. DR. K.D. JESWANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether his Ministry offers duty exemption on import of medical equipments;

(b) the time taken to clear such proposals;

(c) the number of such proposals cleared during the last year; and

(d) the number of proposals pending with the Government at present?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (d). Custom Duty

Exemption on import of medical equipment is allowed on fulfilment of certain conditions as laid down by the Ministry of Finance and the time taken for clearance depends upon the fulfilment of the conditions there of. During last year 641 cases were cleared, and the applications received are being processed expeditiously.

Rengali Irrigation Project

1815. DR. KRUPASINDHU BHOI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the progress made so far in the Rengali irrigation project;

(b) the total irrigation potential likely to be created on completion of the project;

(c) the hydro-electric generation expected; and achievement made so far; and

(d) the fund provided for the above project so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P.K. THUNGON): (a) to (d). Phasel of Rengali Irrigation Project envisaging annual irrigation of 423600 hectares was approved by the Planning Commission in 3/78 for an estimated cost of Rs. 233.64 crores. The latest estimated cost of the project is Rs. 1475 crores. An expenditure of Rs. 141.92 crores has been incurred till the end of 3/92. The Planning Commission has approved an outlay of Rs. 480.00 crores for the VIII Plan. Anticipated expenditure during 1992-93 is Rs. 24 crores. The Working Group of the Planning Commission has recommended and outlay of Rs. 24 crores for the year 1993-94. Though, no irrigation potential has been created so far, the target for VIII Plan

is 30,000 hectares. Rengali Power Project Stage-I and Stage-II with 2 and 3 units of 50 MW each has been almost completed at an anticipated cost of Rs. 211.57 crores. The outlay for the year 1993-94 is Rs. 6.1 crores. Against a programme of generation of 720 million units during 1993-94, 106.7 million units have been generated during the months of April-July, 1993.

Oil Refineries

1816. SHRI HARIN PATHAK:
SHRI LOKANATH
CHOUDHURY:
SHRI SHIVRAJ SINGH
CHAUHAN:
SHRI SOBHANADREESWARA
RAO:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of Oil Refineries set up during the Seventh Five Year Plan, State-wise;

(b) the details of oil refineries proposed to be set up during the Eighth Five Year Plan alongwith locations and cost thereof; State-wise;

(c) whether foreign aid is being provided for these refineries; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No new refineries were set up during the Seventh Five Year Plan.

(b) New Refineries planned to be set up during the 8th /9th Plan period in Public/Joint Sector/Private Sector alongwith the proposed locations are as follows:-